

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**

**ORIGINAL APPLICATION NO. 157 of 2025 (WZ)**

**Suo moto cognizance of  
"Deteriorating Air Quality in Pune" .... Applicant**

**Versus**

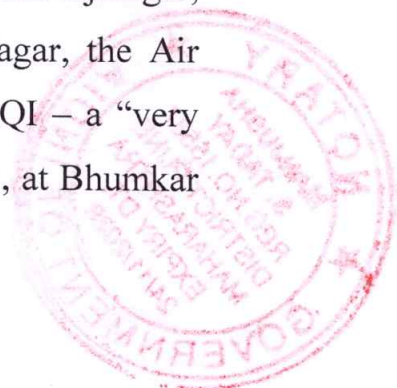
**State of Maharashtra through  
Maharashtra pollution Control board .... Respondents**

**AFFIDAVIT IN REPLY ON BEHALF OF MAHARASHTRA  
POLLUTION CONTROL BOARD i.e. RESPONDENT NO. 2.**

I, Babasaheb M. Kukade, aged about 57 years, occupation – Service, the Regional Officer of the Maharashtra Pollution Control Board at Pune, having office address at 3rd Floor, Jog Centre, Wakdewadi, Pune – 411003, do hereby state on solemn affirmation as under –

(1) I say and submit that the Hon'ble National Green Tribunal, Western Zone Bench has registered Suo-motu as Original Application No.157/2025 on the basis of the Pune Air Quality dips to 'Poor'; Three Stations Cross 300 AQI Mark", appearing in the Hindustan Times dated 04.12.2025.

(2) I say and submit that it is reflected from the said news item that at three key monitoring stations in Pune i.e. Shivajinagar, MHADA Colony, Lohegaon and Bhumkar Nagar, the Air Quality Index (AQI) is recorded above 300 AQI – a "very poor category", i.e. at Shivajinagar, AQI is 311, at Bhumkar





Naagar, AQI is 309 while at MHADA Colony, Lohegaon, it is 304.

(3) I say and submit that in the aforesaid matter, the Hon'ble NGT vide order dated 16/02/2026, directed the Maharashtra Pollution Control Board (MPCB) to file the reply before this Hon'ble NGT.

(4) I say and submit in OA No. 681/2018, the Hon'ble NGT, Principal Bench has directed that "*All the States and Union Territories with non-attainment cities must prepare appropriate action plans within two months aimed at bringing the standards of air quality within the prescribed norms within six months from date of finalization of the action plans*" and further directed that "*CPCB and all the State Pollution Control Boards and Pollution Control Committees shall collectively workout and design a robust nation-wide ambient air quality monitoring programme in a revised format by strengthening the existing monitoring network with respect to coverage of more cities/towns*" etc.

(5) I say and submit that in compliance of the above Order dated 8/10/2018, the Government of Maharashtra has constituted a City Level Committee under the Chairmanship of the concerned District Collector/ Municipal Commissioner for effective implementation of the National Clean Air Programme (NCAP) vide Government Resolution dated 18/9/2019.



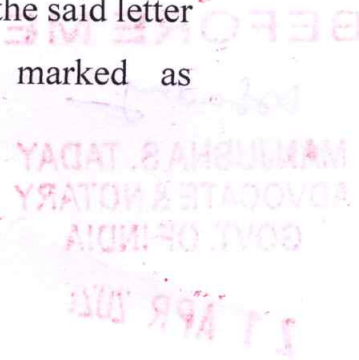
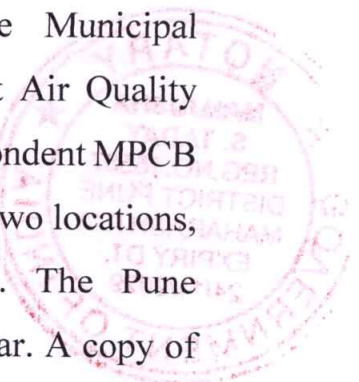


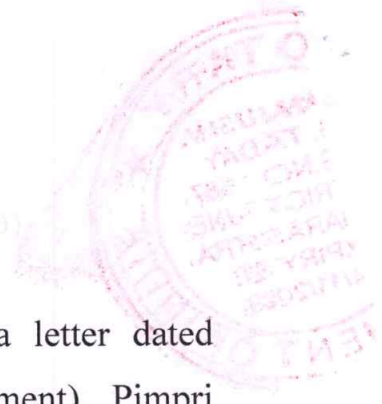
(6) I say and submit that the City Action Plan for Pune city is submitted to the Central Pollution Control Board (CPCB), which is approved on 25/6/2019.

(7) I say and submit that accordingly Respondent No. 2 – MPCB issued guidelines for air pollution mitigation to the Personal Assistant, Divisional Commissioner, Pune, on 09/11/2023, and directed to submit an action taken report. A copy of the said guidelines dated 09/11/2023 is annexed herewith as **Annexure – I**

(8) I say and submit that MPCB has issued a letter dated 19/12/2025 to the Commissioner of Pune Municipal Corporation regarding the increasing Ambient Air Quality Index in Pune city. In the aforesaid letter, Respondent MPCB has mentioned the monitoring of air quality at two locations, namely Katraj Dairy and Pune University. The Pune University monitoring area includes Shivajinagar. A copy of the said letter dated 19/12/2025 is attached as **Annexure – II**

(9) I say and submit that the Respondent, MPCB, has issued a letter dated 09/12/2025 to Dr. Sachine Ghude, Scientist-F, Indian Institute of Tropical Meteorology, regarding increasing Ambient Air Quality Index in the city. The Respondent MPCB also directed him to take necessary steps and to inform the office accordingly. A copy of the said letter dated 09/12/2025 is annexed hereto and marked as **Annexure-III.**





(10) I say and submit that the MPCB issued a letter dated 05/12/2025 to the City Engineer (Environment), Pimpri Chinchwad Municipal Corporation, regarding the implementation of mitigation measures about increasing Ambient Air Quality Index (AQI) levels in the city. A copy of the letter dated 05/12/2025 is annexed hereto and marked as **Annexure-IV** as the original letter is in Marathi, and a translated copy in English is also annexed herewith.

(11) I say and submit that MPCB issued a letter dated 19/12/2025 to the Commissioner of Pimpri Chinchwad Municipal Corporation regarding increasing Ambient Air Quality Index in city. A copy of the letter dated 19/12/2025 is attached as **Annexure – V.**


(12) Hence this Affidavit.

Solemnly affirmed on this 21<sup>st</sup> day of April 2026 at Pune.

I know the affiant

For and on behalf of Maharashtra Pollution Control Board i.e. Respondent No. 2.

ADVOCATE

  
(Babasaheb M. Kukade)  
Regional Officer,  
MPCB, Pune-

**BEFORE ME**



MANJUSHA S. TADAY  
ADVOCATE & NOTARY  
GOVT. OF INDIA

21 APR 2026



**MAHARASHTRA POLLUTION CONTROL BOARD**  
**REGIONAL OFFICE - PUNE**

Phone No. 020-25811694  
020-25811701  
[ropune@mpcb.gov.in](mailto:ropune@mpcb.gov.in)  
[www.mpcb.gov.in](http://www.mpcb.gov.in)



Jog Centre, 3<sup>rd</sup> Floor, Fax No.  
Wakdewadi, e-mail :  
Old-Pune Mumbai Road,  
Pune- 411003

"Your Service is our Duty"

**MPCB/ROP/ 231109-FTS-0215**

**Date: 09/11/2023**

**To,**  
**Personal Assistant,**  
**Divisional Commissioner, Pune.**

**Sub :** Guidelines for Air Pollution Mitigation.

**Ref :** (1) Meeting held through VC under the Chairmanship of Hon'ble Chief Minister of Maharashtra on 09/11/2023.

(2) Guidelines for Air Pollution Mitigation issued by Principal Secretary, Environment & Climate Change Department, GoM vide letter no. DO.No. CAP-2023/CR-170/TC-2, Dtd. 27/10/2023.

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This has the reference to the meeting held through VC under the Chairmanship of Hon'ble Chief Minister of Maharashtra on 09/11/2023 w.r.t. the status of Air Pollution in the Cities of Maharashtra and to discuss the guidelines for Air Pollution Mitigation. The guidelines was discussed at length and it was directed that, all the authorities responsible shall stringently implement the guidelines so as to reduce the Air Pollution. In addition to the guidelines attached following are additional suggestions, which are to be implemented by respective responsible authorities, which will help in reducing the air pollution.

<b>Sr. No.</b>	<b>Activity / Action</b>	<b>Responsible Authority</b>
1	Temporarily covering unpaved roads with gravels	Urban Local Body
2	Wetting / Watering roads twice or thrice in a day	
3	Increase in frequency of mechanical dust sweeping	
4	Restricting movement of Ready-Mix Concrete Bulker during this week.	Regional Transport Commissioner and Traffic Police Department
5	Restricting the transport of sand / stone metal, making it mandatory to cover these Trucks by tarpaulin to prevent fugitive dust.	
6	To take utmost precaution to reduce dust emissions by providing proper barricading / covering and regular spraying / sprinkling of water.	Maharashtra Metro Rail Corporation.
7	Issuing a press note appealing general public to assist in controlling air pollution.	Public Relations Officer

..2..

The action taken report, w.r.t. implementation of above both guidelines may please be submitted to this office.

D.A. : Copy of Guidelines for Air Pollution Mitigation issued by Environment and Climate Change Department, GoM.



**(Ravindra Andhale)**  
**Regional Officer, Pune**

Copy submitted for favor of information to:-

- 1) The Member Secretary, MPCB, Mumbai.
- 2) Joint Director (APC), MPCB, Mumbai.

## MAHARASHTRA POLLUTION CONTROL BOARD REGIONAL OFFICE - PUNE

Phone No. 020-25811694  
Fax No. 020-25811701  
e-mail : [ropune@mpcb.gov.in](mailto:ropune@mpcb.gov.in)  
visit us : [www.mpcb.gov.in](http://www.mpcb.gov.in)



"Your Service is our Duty"

Jog Centre, 3<sup>rd</sup> Floor,  
Wakdevadi,  
Old-Pune Mumbai Road,  
Pune- 411003

**MPCB/ROP/PD/** 25/2/19-F13-0136

**Date:** 19/12/2025

**To,**  
**The Commissioner,**  
**Pune Municipal Corporation,**  
**Pune**

**Sub:** The Pune City's Ambient Air Quality Index is increasing, it is necessary to take measures.

- Ref:**
- 1) National Air Quality Index (AQI) framework issued by CPCB.
  - 2) Guidelines for Air Pollution Mitigation issued by MoEF&CC vide no. DO No. CAP-2023/CR-170/TC-2, Dtd. 27/10/2023
  - 3) Letter issued by the MPCB-Sub Regional Officer, Pune-I vide letter Dtd. 18/12/2025

**Respected Sir,**

The Maharashtra Pollution Control Board is empowered under Section 31A of the Air (Prevention and Control of Pollution) Act, 1981 to issue binding directions for prevention, control and abatement of air pollution.

The Maharashtra Pollution Control Board (MPCB) has measured air quality through the Continuous Ambient Air Quality Monitoring Station in Pune city and it is published directly on the website of the Central Pollution Control Board (CPCB) and SAMEER App.

The Air Quality Index (AQI) in the jurisdiction of Pune Municipal Corporation has been observed to be deteriorating due to emissions from road dust, construction activities, vehicular movement, open burning of waste and other local sources.

The data received from the air quality monitoring stations, it is found that the air quality index, indicates the air quality of the Pune city is under Moderates to Poor conditions, results as below :-

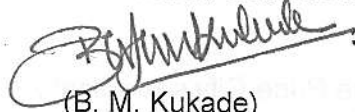
Indicates	AQI	Quality Classification
<b>Satisfactory</b>	51-100	Minor breathing discomfort to sensitive people
<b>Moderates</b>	101-200	Breathing discomfort to the people with lung, heart disease, children and older adults
<b>Poor</b>	201-300	Breathing discomfort to people on prolonged exposure

Monthly AQI Average of Pune 2025												
Row Labels	Jan	Feb	Mar	Apr	May	Jun	Jul	Aug	Sep	Oct	Nov	Dec
Katraj Dairy	138	96	97	90	46	44	39	39	43	61	99	119
Pune University	94	76	61	72	53	59	49	52	66	83	114	140

..2..

**NOW THEREFORE**, it is requested you to issue orders to all the concerned departments of the Municipal Corporation to adopt and comply with the Guidelines for Air Pollution Mitigations issued vide DO No. CAP-2023/CR-170/TC-2, Dtd. 27/10/2023 and take necessary measures to improve the air quality of the city.

For and on behalf of  
Maharashtra Pollution Control Board



(B. M. Kukade)

Regional Officer,

M. P. C. Board Pune

Copy Submitted for information to

- 1. Joint Director (APC), M.P.C. Board, Mumbai.
- 2. Law Officer, M.P.C. Board, Mumbai.

Copy to-

- 1) The Sub-Regional Officer, M.P.C. Board, Pune-I :- You shall submit / verify the compliance report.

**MAHARASHTRA POLLUTION CONTROL BOARD**  
**Sub-REGIONAL OFFICE, PIMPRI CHINCHWAD**

Visit us at [www.mpcb.gov.in](http://www.mpcb.gov.in)  
 E-mail: [sropimprichinchwad@mpcb.gov.in](mailto:sropimprichinchwad@mpcb.gov.in)



Jog Center Bldg. 2<sup>nd</sup> Floor,  
 Wakdewadi, Old Mumbai Pune  
 Highway, Pune 411003

No. MPCB/ 251209-FTS-0159

Date: - 09/12/2025

To,  
 Dr. Sachin Ghude,  
 Scientist- F,  
 Indian Institute of Tropical Meteorology  
 Dr.Homi Bhabha Road,  
 Pashan, Pune-411008

- Sub: Increase in "Air Quality Index" (AQI) in the city.  
 Ref: 1. Air quality testing conducted by Continuous Ambient Air Quality Monitoring Station (CAAQM Station).  
 2. News published in newspapers.  
 3. Su-moto Public Interest Litigation No. 3/2023 in Hon'ble High Court, Mumbai.


Sir,

With reference to above subject and context, Maharashtra Pollution Control Board and IITM measures the air quality in Pune and Pimpri Chinchwad Municipal Corporation area through the Continuous Ambient Air Quality Monitoring Station and publishes it directly on the Central Pollution Control Board's website as well as on the Sameer app.

Looking at the current situation, the Air Quality Index is increasing, and it shows that air pollution in the city is increasing. On 03.12.2025, a visit was made to the CAAQMS stations of the Maharashtra Pollution Control Board and IITM operating at Dange Chowk, Thergaon, Savitrabai Phule Udyan, Jagtap Dairy, Wakad and Bhumkar Chowk.

During the visit to CAAQMS station installed by IITM in the premises of Pimpri Chinchwad Municipal Corporation Overhead Water Tanks near Bhumkar Chowk, it was observed that construction activities are going on very large scale in the periphery of the station and RMC plants required for the construction are in operation in the area. Due to this, the AQI reading at the said station are always found to be high. Also, it is noticed that, this station is shown under Pune city

In view of above and considering the facts, it seems it is necessary to relocate the station. In this regard, you are requested to take necessary steps and inform this office accordingly.

  
 (Manohar Jadhav)  
 Sub Regional Officer,  
 Pimpri-Chinchwad

The copy is submitted for information only-

1. City Engineer (Environment), Pimpri Chinchwad Municipal Corporation, Pimpri-18.
2. Joint Director (APC), MPC Board, Mumbai.
3. Regional Office, MPC Board, Pune.

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

उप-प्रादेशिक कार्यालय, पिंपरी चिंचवड

फोन नं. ९४२२७४२९०९  
९४२३६३२९०९

ईमेल: sropimprichinchwad@mpcb.gov.in



"आपली सेवा आमचे कर्तव्य"

२ रा मजला, जोग सेंटर,  
मुंबई-पुणे रोड, वाकडेवाडी,  
पुणे - ४११००३.

क्र.: म.प्र.नि.मं./जा.क्र/प्राकापिंची/

25/205-FIS-0295

दि: ०५/१२/२०२५

प्रति,

शहर अभियंता (पर्यावरण),  
पिंपरी चिंचवड महानगरपालिका,  
पिंपरी, पुणे.

विषय: शहरातील वातावरणीय "हवा गुणवत्ता निर्देशांक" (AQI) वाढत असल्याने उपाय योजना करणेबाबत.

- संदर्भ: १. सतत वातावरणीय हवा गुणवत्ता निरीक्षण केंद्राद्वारे (CAAQM Station) केल्या जाणाऱ्या हवा गुणवत्ता चाचणी मधील तपशील.  
२. वृत्तपत्रामधून प्रसिध्द होणाऱ्या बातम्या.  
३. मा. उच्च न्यायालय, मुंबई येथील सुमोटो जनहित याचिका क्र. ३/२०२३.  
४. पर्यावरण व वातावरणीय बदल विभाग, मंत्रालय, मुंबई यांचेद्वारे दिनांक २७.१०.२०२३ रोजी हवा प्रदूषण नियंत्रण करण्यासाठी प्रसिध्द केलेली मार्गदर्शक तत्त्वे.  
५. मा.अध्यक्ष, महाराष्ट्र प्रदूषण नियंत्रण मंडळ, मुंबई यांचे पर्यावरण (संरक्षण), कायदा १९८६ अन्वये कलम ५ अंतर्गत दि.०२.११.२०२३ चे निर्देश.

महोदय,

उपरोक्त विषय व संदर्भास अनुसरून आपणांस अवगत करण्यात येते की, महाराष्ट्र प्रदूषण नियंत्रण मंडळाकडून आपल्या शहरामध्ये Continuous Ambient Air Quality Monitoring Station द्वारे वातावरणातील हवेच्या गुणवत्तेचे मोजमाप केले जाते व ते केंद्रीय प्रदूषण मंडळाच्या वेबसाईट तसेच समीर अॅप वर थेट प्रसिध्द केले जाते.

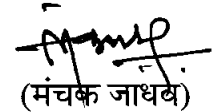
सध्याची परिस्थिती पहाता Air Quality Index वाढत असून शहरातील हवेचे प्रदूषण वाढत असल्याचे दर्शविते. या कार्यालयामार्फत दि.०३.१२.२०२५ रोजी पिंपरी चिंचवड महानगरपालिका हद्दीतील महाराष्ट्र प्रदूषण नियंत्रण मंडळाच्या डांगे चौक, थेरगांव व सावित्रीबाई फुले उद्यान, जगताप डेअरी, वाकड येथे कार्यरत असलेल्या CAAQMS केंद्रास भेट देण्यात आली. भेटी दरम्यान डांगे चौक येथे येणाऱ्या सर्व रस्त्यावर खूप मोठ्या प्रमाणात धुळ असल्याचे आढळून आले. तसेच जगताप डेअरी येथील केंद्राच्या बाजूस खाजगी मालकीचे मानकर बस पार्किंग असल्याचे आढळून आले. तसेच मुख्य रस्त्यापासून बस पार्किंगकडे जाणारा रस्ता कच्चा मातीचा असल्यामुळे त्या ठिकाणी धुळीचे प्रमाण खूप आहे. त्यामुळे त्या केंद्रावर मोजल्या जाणाऱ्या हवेच्या गुणवत्तेवर परिणाम होत असल्याचे निदर्शनास येते.

तसेच IITM यांनी महानगरपालिकेच्या भूमकर चौकातील पाणी टाकी जवळ बसवण्यात आलेल्या केंद्रास भेट देण्यात आली. भेटी दरम्यान सदर केंद्राच्या परिसरामध्ये खूप मोठ्या प्रमाणावर बांधकाम सुरु असून बांधकामासाठी लागणारे आर.एस.सी. प्लांट्स कार्यरत असल्याचे आढळून आले. त्यामुळे सदर केंद्रावरील AQI ची नोंद नेहमी जास्त असल्याचे आढळून येते.

सदरचे हवेतील प्रदूषण कमी करण्यासाठी खालील बाबींचा अवलंब त्वरीत व काटकोर पणे करण्याबाबत महानगरपालिकेच्या सर्व संबंधित विभागास आपल्या मार्फत आदेश व्हावेत ही विनंती.

१. शहरातील रस्ते नियमित स्वच्छ करावेत जेणे करून रस्त्यावर धूळ उडणार नाही.
२. शहरातील चौकामध्ये बसवलेले कारंजे / फवारे नियमितपणे चालवून त्याचा कालावधी वाढण्यात यावा.
३. फॉगर मशीन व पाणी फवारणी टँकरचा रस्त्यावर नियमितपणे वापर करण्यात यावा व त्याची वारंवारता वाढवण्यात यावी.
४. शहरातील सुरु असणाऱ्या बांधकामाना Graded Response Action Plan (GRAP) नियमाप्रमाणे योग्य त्या हवा प्रदूषण नियंत्रण उपाय योजना करणेबाबत पुनःच निर्देश देण्यात यावेत व त्याची तपासणी आपल्या स्तरावर करण्यात यावी.
५. कचरा वा तत्सम पदार्थ उघड्यावर पेटवले जाणार नाहीत याबाबत सूचना शहरात प्रदर्शित करण्यात याव्यात.
६. पर्यावरण व वातावरणीय बदल विभाग, मंत्रालय, मुंबई यांचेद्वारे दिनांक २७.१०.२०२३ रोजी हवा प्रदूषण नियंत्रण करण्यासाठी प्रसिध्द केलेल्या मार्गदर्शक तत्त्वांची प्रभावीपणे अंमलबजावणी करावी.

तसेच, सदर बाबत मा.अध्यक्ष, महाराष्ट्र प्रदूषण नियंत्रण मंडळ, मुंबई यांनी पर्यावरण (संरक्षण), कायदा १९८६ अन्वये कलम ५ अंतर्गत दि.०२.११.२०२३ रोजी पारित केलेल्या निर्देशांचा अनुपालन अहवाल सादर करावे.



(मंचक जाधव)

उप-प्रादेशिक अधिकारी,  
पिंपरी चिंचवड

प्रत: माहितीस्तव सविनय सादर-

१. मा.आयुक्त, पिंपरी चिंचवड महानगरपालिका, पिंपरी-१८.
२. सह संचालक (हप्रनि), म.प्र.नि.मंडळ, मुंबई.
३. प्रादेशिक अधिकारी, म.प्र.नि.मंडळ, पुणे.

# MAHARASHTRA POLLUTION CONTROL BOARD

## Sub-Regional Office-Pimpri Chinchwad

**Phone:** 020-25811627

**Fax:** 020-25811029

**Email:** sropimprichinchwad@  
mpcb.gov.in



Sub-Regional Office-Pimpri Chinchwad,  
Jog Center, II floor, Mumbai Pune Road,  
Wakdewadi, Pune - 411003

**Visit us At:** [www.mpcb.gov.in](http://www.mpcb.gov.in)

Ref. No.: MPCB/SROPC/2026

Date: 05 / 12/ 2025

To,  
The City Engineer (Environment),  
Pimpri Chinchwad Municipal Corporation,  
Pimpri, Pune.

**Subject:** Regarding implementation of mitigation measures due to increasing  
Ambient Air Quality Index (AQI) levels in the city.

**References:**

1. Details of air quality monitoring carried out through the Continuous Ambient Air Quality Monitoring Stations (CAAQMS).
2. News reports published in newspapers.
3. Suo Motu Public Interest Litigation No. 3/2023, Hon'ble High Court of Bombay.
4. Guidelines issued by the Environment and Climate Change Department, GoM, Mumbai, dated 27.10.2023, for air pollution control.
5. Directions issued by the Hon'ble Chairman, Maharashtra Pollution Control Board, Mumbai, under Section 5 of the Environment (Protection) Act, 1986, dated 02.11.2023.

Sir,

With reference to the above subject and cited references, this is to inform you that the Maharashtra Pollution Control Board (MPCB) conducts monitoring of ambient air quality in your city through Continuous Ambient Air Quality Monitoring Stations (CAAQMS). The data is published live on the Central Pollution Control Board website as well as on the Sameer App.

Considering the present situation, the Air Quality Index (AQI) is increasing, indicating a rise in air pollution levels within the city. Accordingly, officials from this office conducted visits on 03.12.2025 to the MPCB-operated CAAQMS stations located at Dange Chowk, Thergaon, and Savitribai Phule Garden, Jagtap Dairy, Wakad, within the jurisdiction of Pimpri Chinchwad Municipal Corporation.

During the site visit, it was observed that at Dange Chowk, there was a significant accumulation of dust on all incoming roads. Further, it was noticed that a privately owned Mankar bus parking facility exists adjacent to the monitoring station at Jagtap Dairy. The connecting road from the main road to the bus parking area is unpaved and earthen, resulting in excessive dust generation. Consequently, this dust adversely affects the air quality readings recorded at the said monitoring station.

Also, officials visited the monitoring station installed by IITM near the PCMC water tank at Bhumkar Chowk. During the visit, it was observed that construction activities on large scale was ongoing in the vicinity and that Ready-Mix Concrete (RMC) plants required for construction were operational. As a result, the AQI readings at the said station were consistently recorded at higher levels.

In order to reduce the prevailing air pollution, you are hereby requested to issue immediate and strict instructions to all concerned departments of the Municipal Corporation to implement the following measures without delay:

1. Regular cleaning of city roads to prevent dust dispersion.
2. Regular operation of fountains/sprinklers installed at city junctions, with increased operating duration.
3. Regular use of fogging machines and water-sprinkling tankers on roads, with increased frequency.
4. Re-issuance of directions to all ongoing construction sites to strictly implement air pollution control measures as prescribed under the Graded Response Action Plan (GRAP), and to conduct inspections at your level.
5. Display of public notices across the city strictly prohibiting open burning of garbage or similar materials.
6. Effective implementation of the guidelines dated 27.10.2023 issued by the Environment and Climate Change Department, GoM, Mumbai, for air pollution control.

Further, an Action Taken / Compliance Report regarding implementation of the directions issued by the Hon'ble Chairman, MPCB, under Section 5 of the Environment (Protection) Act, 1986, vide order dated 02.11.2023, shall be submitted.

Yours faithfully,

Sd/-

*(Manchak Jadhav)*  
Sub-Regional Officer,  
Maharashtra Pollution Control Board,  
Pimpri Chinchwad.

**Copy Submitted for Information:**

- The Hon'ble Commissioner, Pimpri Chinchwad Municipal Corporation, Pimpri-18.
- Joint Director (Air Pollution Control), MPCB, Mumbai.
- Regional Officer, MPCB, Pune.

## MAHARASHTRA POLLUTION CONTROL BOARD REGIONAL OFFICE - PUNE

Phone No. 020-25811694  
Fax No. 020-25811701  
e-mail : [ropune@mpcb.gov.in](mailto:ropune@mpcb.gov.in)  
visit us : [www.mpcb.gov.in](http://www.mpcb.gov.in)



"Your Service is our Duty"

Jog Centre, 3<sup>rd</sup> Floor,  
Wakdevadi,  
Old-Pune Mumbai Road,  
Pune- 411003

MPCB/ROP/PD/ 25/219-PP-0140

Date: 19/12/2025

To,  
The Commissioner,  
Pimpri Chinchwad Municipal Corporation,  
Pune

**Sub:** The Pune City's Ambient Air Quality Index is increasing, it is necessary to take measures.

**Ref:** 1) National Air Quality Index (AQI) framework issued by CPCB.  
2) Guidelines for Air Pollution Mitigation issued by MoEF&CC vide no. DO No. CAP-2023/CR-170/TC-2, Dtd..27/10/2023  
3) Letter issued by the MPCB-Sub Regional Officer, Pimpri Chinchwad vide letter Dtd. 09/12/2025

Respected Sir,

The Maharashtra Pollution Control Board is empowered under Section 31A of the Air (Prevention and Control of Pollution) Act, 1981 to issue binding directions for prevention, control and abatement of air pollution.

The Maharashtra Pollution Control Board (MPCB) has measured air quality through the Continuous Ambient Air Quality Monitoring Station in Pune city and it is published directly on the website of the Central Pollution Control Board (CPCB) and SAMEER App.

The Air Quality Index (AQI) in the jurisdiction of Pimpri Chinchwad Municipal Corporation has been observed to be deteriorating due to emissions from road dust, construction activities, vehicular movement, open burning of waste and other local sources.

The data received from the air quality monitoring stations, it is found that the air quality index, indicates the air quality of the Pune city is under Moderates to Poor conditions, results as below :-

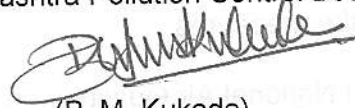
Indicates	AQI	Quality Classification
<b>Satisfactory</b>	51-100	Minor breathing discomfort to sensitive people
<b>Moderates</b>	101-200	Breathing discomfort to the people with lung, heart disease, children and older adults
<b>Poor</b>	201-300	Breathing discomfort to people on prolonged exposure

Monthly AQI Average of Pune 2025												
Row Labels	Jan	Feb	Mar	Apr	May	Jun	Jul	Aug	Sep	Oct	Nov	Dec
Dange Chowk Pune	157	123	135	84	58	95	80	57	70	103	156	248
Jagtap Dairy Pune	143	109	128	87	64	63	66	48	44	102	174	260

Pune Pimpri Rose Garden	127	108	106	88	51	51	47	50	46	79	137	152
Pune University	94	76	61	72	53	59	49	52	66	83	114	140

**NOW THEREFORE,** it is requested you to issue orders to all the concerned departments of the Municipal Corporation to adopt and comply with the Guidelines for Air Pollution Mitigations issued vide DO No. CAP-2023/CR-170/TC-2, Dtd. 27/10/2023 and take necessary measures to improve the air quality of the city.

For and on behalf of  
Maharashtra Pollution Control Board



(B. M. Kukade)  
Regional Officer,  
M. P. C. Board Pune

Copy Submitted for information to

1. Joint Director (APC), M.P.C. Board, Mumbai.
2. Law Officer, M.P.C. Board, Mumbai.

Copy to-

- 1) The Sub-Regional Officer, M.P.C. Board, Pimpri Chinchwad :- You shall submit / verify the compliance report.